

Bill as passed by R.S.

(x) G.S.R. 440(E) published in Gazette of India dated the 30th October, 1974 together with an explanatory memorandum.

(Placed in Library, Sec. No. LT-8436/74).

NOTIFICATIONS UNDER WILD LIFE PROTECTION) ACT. 1972

SHRI MOHAN DHARIA: On behalf of Shri Prabhudas Patel,

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972:—

(i) The Wild Life (Stock Declaration) Rules, 1974, published in Notification No. G.S.R. 403(E) in Gazette of India dated the 1st October, 1974.

(ii) The Wild Life (Transactions and Taxidermy), Rules, 1974, published in Notification No. G.S.R. 409(E) in Gazette of India dated the 1st October, 1974.

[Placed in Library, Sec. No. LT-8437/74].

SHRI JYOTIRMOY BOSU: Sir, has he written to you in the matter?

MR. SPEAKER: Yes, he has already got my permission. I knew you would be asking. Do not be so strict.

12.57 hrs.

PUNJAB MUNICIPAL (CHANDIGARH AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table the Punjab Municipal (Chandigarh Amendment) Bill, 1974, as passed by Rajya Sabha.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 7th September, 1974:—

- (1) The Esso (Acquisition of Undertakings in India) Amendment Bill, 1974.
- (2) The Payment of Bonus (Amendment) Bill, 1974.
- (3) The Appropriation (No. 3) Bill, 1974.
- (4) The Appropriation (Railways) No. 4 Bill, 1974.
- (5) The Interest-tax Bill, 1974.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 7th September, 1974:—

- (1) The Cinematograph (Amendment) Bill, 1974.
- (2) The Coal Mines (Conservation and Development) Bill, 1974.
- (3) The Major Port Trusts (Amendment) Bill, 1974.
- (4) The Companies (Temporary Restrictions on Dividends) Bill, 1974.
- (5) The Additional Emoluments (Compulsory Deposit) Bill, 1974.
- (6) The Compulsory Deposit Scheme (Income-tax Payers) Bill, 1974.
- (7) The University of Hyderabad Bill, 1974.
- (8) The Constitution (Thirty-Fourth Amendment) Bill, 1974.
- (9) The Companies (Amendment) Bill, 1974.
- (10) The Delhi Sikh Gurdwaras (Amendment) Bill, 1974.
- (11) The Oil Industry (Development) Bill, 1974.